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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 185/BB/2019	For hearing	Sec 241- 242 of CA 2013	Mr. Bindesh Dutt	Vivekananda. S, Advocate	M/s Impact Safety Glass Works Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

VIVEKANANDA S.

PRASHANT KAMMAR.

ANUSHA MURTI

ADVOCATE FOR RESPONDENT/s:

UDAY SHANKAR ASSTS

ASMITA DESHPANDE

9482848179

**ORDER**

Heard Shri Vivekananda.S along with Shri Prashant Kammar<sup>and</sup>  
Ms. Anusha Murti, learned Counsel for the Petitioner and  
Ms. Asmita Deshpande, learned Counsel for the Respondent.

The learned Counsel for the Respondent accepts Notice for the  
Respondent and waives further notice and requests short time to  
file statement of objections. The learned Counsel for the  
Respondent is directed to file Statement of Objections well before  
the next date of hearing, duly serving the copy on the other side.

Post the case on **27.01.2020**.



**MEMBER (T)**



**MEMBER (J)**

Shruthi

**Verified**

  
**Court Officer**